

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/ 1115 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 15th February, 2021.

Sub:- **Casual leave and restricted holiday with station leave permission.**

Ref:- Letter No. DJ.XII-2/2019-2020/596/E Dated 11.02.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer casual leave on 15.02.2021 and restricted holiday on 17.02.2021, along with headquarter leave permission, with the official vehicle, at your own cost, w.e.f. the evening of 12.02.2021 till the morning of 18.02.2021, has been granted. The Additional District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/ 1116 /A, dated 15.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.

[Handwritten Signature]

JT.REGISTRAR (VIGILANCE)

[Handwritten Initials]